



Issue fresh notice to Respondent No. 3, returnable on 20-12-2018.  
Dasti, in addition is permitted.

List the matter for admission on **20-12-2018**.

Stay is granted, as sought for, till the next date of hearing.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/kt*